GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA STARRED QUESTION NO. *117 TO BE ANSWERED ON 11.02.2019

SMALL SCALE INDUSTRIES

*117. SHRI RAVINDRA KUMAR PANDEY: SHRI NISHIKANT DUBEY:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government has implemented any scheme for setting up Small Scale Industries under Khadi and Village Industries Commission for rural women so as to improve their social and economic conditions, especially those living below the poverty line in the country;
- (b) if so, the details thereof along with the present status of the said scheme; and
- (c) the other steps taken/being by the Government in this regard?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (c) OF LOK SABHA STARRED QUESTION No.*117 FOR ANSWERON 11.02.2019

(a)&(b): Government in the Ministry of Micro, Small and Medium Enterprises through Khadi and Village Industries Commission(KVIC) is implementing the Prime Minister's Employment Generation Programme (PMEGP), a major credit-linked subsidy scheme since 2008-09, to set up micro enterprises and to generate employment in rural and urban areas of the country. The maximum cost of the project under PMEGP scheme is Rs.25.00 lakhs for manufacturing sector units and Rs.10.00 lakhs for units under service sector. Under the scheme, women entrepreneurs are covered under Special Category and are entitled to 25% and 35% subsidies for the project set up in urban and rural areas respectively. For women beneficiaries, own contribution is only 5% of the project cost while for general category it is 10%. About 30% projects have been setup by women out of total projects set up under PMEGP. The State-wise projects set up by women so far is placed at Annexure-I.

- (c): Ministry of MSME, through KVIC, implements following schemes for rural women so as to improve their social and economic conditions, including those living below the poverty line in the country:
 - 1) <u>Khadi Programme</u>: For the development and promotion of Khadi Programme, KVIC implements following Schemes with the support of 34 State/UT Khadi and Village Industries Boards (KVIBs), and 2518 Khadi Institutions are providing employment to4.65 lakh persons (cumulative) out of which more than 80% artisans are women. Share of participation of women under Khadi Programme is placed at Annexure-II:
 - i) Market Promotion and Development Assistance (MPDA).
 - ii) Interest Subsidy Eligibility Certificate (ISEC)
 - iii) AamAdmiBimaYojana (erstwhile Jana Shree BimaYojana)
 - iv) Artisans Welfare Fund Trust (AWFT)
 - v) Workshed Scheme for Khadi Artisans
 - vi) Strengthening of Infrastructure of Existing Weak Khadi Institutions and Assistance for Marketing Infrastructure.
 - 2) <u>Village IndustriesProgramme</u> is broadly classified under seven groups for the purpose of implementation of its programmes, which are as under:
 - i) Agro Based and Food Processing Industry (ABFPI)
 - ii) Forest Based Industry (FBI)
 - iii) Hand Made Paper and Fibre Industry (HMPFI)
 - iv) Mineral Based Industry (MBI)
 - v) Polymer and Chemical Based Industry (PCBI)
 - vi) Rural Engineering and Bio-Technology Industry (REBT)
 - vii) Service & Textile Industry

- 3) <u>Mission Solar Charkha</u> has been launched by the Ministry to provide employment opportunities to women in rural India. The scheme provides setting up 'Solar Charkha Clusters', in a focal village, whereby artisans from surrounding villages in a radius of 8 to 10 kilometres can be benefitted through training and production of fabric out of solar charkhas.
- 4) <u>Khadi Reform and Development Programme (KRDP)</u>aims to revitalize the khadi sector with enhanced sustainability of khadi, increased incomes and employment for spinners and weavers, increased artisans' welfare and to achieve synergy with village industries. 'Khadi Reform Package' envisages reform support in the following areas: (i) Artisan Earnings and Empowerment, (ii) Direct Reform Assistance to 400 Khadi Institutions & (iii) Implementation of a well-knit Management Information System (MIS).
- 5) Scheme of Fund for Regeneration of Traditional Industries (SFURTI) has been under implementation since 2005-06 for making Traditional Industries more productive and competitive by organizing the Traditional Industries and artisans into clusters. The Scheme envisages providing need-based assistance for replacement of production equipment, setting up of common facility centres (CFC), product development, quality improvement, improved marketing, training and capacity building etc. The scheme was modified as revamped SFURTI scheme during 2016-17.
- 6) <u>Capacity Building (CB)</u>: KVIC conducts training programmes through 40 departmental and non-departmental training centres. These training centres impart need-based training under various disciplines viz. Soap and Detergent making, Food Items, Bakery Products, Ready Made Garments, Beekeeping, Agarbatti making, candle making, motor winding etc.
- 7) Science & Technology: Research and Development (R&D) is a vital input for stepping up productivity by bringing improvement in equipment and manufacturing techniques of the craftsman. KVIC continues to increase the productivity and earnings of artisans and make the production process more artisan-friendly by reducing drudgery in their work. Various advance technologies have been developed under Research & Development schemes of KVIC, which bring a significant difference in the quality, productivity and packaging of the products manufactured by the rural industries sector.

Annexure-I

Annexure-I referred to in reply to part (a)&(b) of the Lok Sabha Starred Question No. *117 for answer on 11.02.2019

Number of projects set up by the women entrepreneurs under PMEGP Scheme since inception i.e. from 2008-09 to 2018-19 (upto 23.01.2019)

		117		
C1 N	State/UT	Women		
Sl. No.		Entrepreneurs under		
1	T 0 T/ 1 '	PMEGP		
1	Jammu & Kashmir	6586		
2	Himachal Pradesh	2542		
3	Punjab	3182		
4	Chandigarh	132		
5	Haryana	2234		
6	Delhi	413		
7	Rajasthan	3887		
8	Uttarakhand	2767		
9	Uttar Pradesh	12790		
10	Chhattisgarh	3252		
11	Madhya Pradesh	5280		
12	Sikkim	196		
13	Arunachal Pradesh	788		
14	Nagaland	2019		
15	Manipur	1912		
16	Mizoram	2321		
17	Tripura	2053		
18	Meghalaya	1269		
19	Assam	10738		
20	Bihar	5264		
21	West Bengal	11496		
22	Jharkhand	2525		
23	Odisha	6846		
24	A & N Islands	348		
25	Gujarat	5941		
26	Maharashtra	9685		
27	Goa	326		
28	Andhra Pradesh	6933		
29	Telangana	1342		
30	Karnataka	5302		
31	Lakshadweep	45		
32	Kerala	6066		
33	Tamil Nadu	11732		
34	Puducherry	304		
	TOTAL	138516		
L		100010		

Annexure-II

<u>Annexure-II referred to in reply to part (c) of the Lok Sabha Starred Question No. *117 for answer on 11.02.2019</u>

Number of **projects set up by Women Entrepreneurs** and Margin Money (MM) disbursed during 2016-17 and 2017-18

		2016-17		2017-18	
Sl. No.	State/UT	No. of Projects set up	MM subsidy disbursed (Rs. in lakh)	No. of Projects set up	MM subsidy disbursed (Rs. in lakh)
1	Jammu & Kashmir	476	634.15	1188	1718.41
2	Himachal Pradesh	198	422.73	303	765.23
3	Punjab	454	1316.11	580	1861.72
4	Chandigarh	14	25.07	18	32.58
5	Haryana	283	662.57	422	958.11
6	Delhi	40	58.51	43	57.16
7	Rajasthan	314	1250.10	337	1332.04
8	Uttarakhand	296	528.92	327	676.04
9	Uttar Pradesh	1387	5030.05	1492	5417.78
10	Chhattisgarh	319	977.37	327	959.80
11	Madhya Pradesh	512	2100.23	518	2645.46
12	Sikkim	11	11.16	15	19.35
13	Arunachal Pradesh	104	138.50	86	121.22
14	Nagaland	334	626.72	427	1178.34
15	Manipur	223	581.75	237	473.38
16	Mizoram	128	217.30	134	133.83
17	Tripura	452	734.81	261	393.52
18	Meghalaya	142	155.15	31	56.98
19	Assam	1484	1015.53	581	528.41
20	Bihar	915	2115.84	647	1778.56
21	West Bengal	802	1535.21	406	1144.53
22	Jharkhand	292	494.67	215	537.20
23	Odisha	942	2144.02	777	2095.83
24	A & N Islands	22	15.33	38	33.02
25	Gujarat	567	3905.07	1017	7785.33
26	Maharashtra	783	2233.86	1079	3153.11
27	Goa	37	95.36	19	43.08
28	Andhra Pradesh	294	2631.29	719	2761.31
29	Telangana	218	812.76	370	1534.84
30	Karnataka	816	2362.30	580	1853.93
31	Kerala	635	1112.50	525	960.76
32	Tamil Nadu	1248	2955.01	1929	3314.02
33	Puducherry	26	49.20	21	30.98
	TOTAL	14768	38949.15	15669	46355.86